

Construction of defective toilets

†818. SHRI NARESH AGRAWAL: Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

- (a) whether it is a fact that most of the toilets are being constructed just to increase figures, ignoring their utility and quality;
- (b) if so, the reasons therefor; and
- (c) if not, Government agency responsible for monitoring utility and quality of the toilets to be constructed and the total number of toilets that have been found to be defective so far?

THE MINISTER OF STATE IN THE MINISTRY OF DRINKING WATER AND SANITATION (SHRI RAMESH CHANDAPPA JIGAJINAGI): (a) No Sir.

(b) Question does not arise.

(c) Under Swachh Bharat Mission (Gramin), the incentive for individual toilet has been increased from ₹ 10,000 to ₹ 12,000, to provide good quality toilets. State Governments are responsible for monitoring utility and quality of the toilets to be constructed. As per Swachhata Status Report 2016, published by National Sample Survey Office, in rural India, of the households having sanitary toilet, 4.4% were found to be not using them.

Drinking water from wells, ponds and borewells

†819. SHRI P. L. PUNIA: Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

- (a) the number of families in the country which are getting drinking water from wells, ponds and borewells, the details thereof, State-wise;
- (b) the number of rural families which are devoid of facilities of sanitation, clean drinking water, the details thereof, State-wise; and
- (c) by when the rural population of the country would be declared open defecation free under Swachh Bharat Mission and the details there of along with present status?

†Original notice of the question was received in Hindi.